

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP 16/216/ND/2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
22.11.2017**

NAME OF THE COMPANY: ANK Leasing and Finance Ltd.

SECTION OF THE COMPANIES ACT: 441

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: None

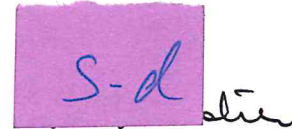
ORDER

Notice to the ROC returnable on 8th December, 2017. Dasti as well.

Affidavit of service be filed.



**(S. K. Mohapatra)
Member (T)**



**(Ina Malhotra)
Member (J)**